

In the High Court of Judicature, Bombay.

Friday, the 14 day of October 1864

SPECIAL APPEAL No. 585 of 1864

Krishnarao Anant zoshi
Inamdar of the Tanna Collec-
torate

Appellant,

(Original Plaintiff)

versus

Jankee widow of Baloo Nanda
of the Tanna Collectorate

Respondent,

(Original Defendant)

Rs. 16 - - -

The claim in the Original Suit was to recover the balance
of rent alleged to be due for 5 years

In Appeal No. 11 of 1863 the 1st fall
of the District of Tanna at Tanna, comprising
the Decree of the W. at Pauze who had rejected the
claim

A Special Appeal was preferred in the High Court on the grounds that 11/ there
has been a substantial error in law ~~and~~
~~occurred~~ in the investigation of the case
which

which has produced error in the de-
cision of the case upon its merits in that
the evidence prayed for in the Dharkhast
No. was not taken, that (2) the Court
declined to receive the expenses tendered
to call for evidence and disposed of
the case, that (3) there was an issue
raised in the appeal that the Court of
original jurisdiction declined to receive
the expenses and disposed of the case
but the appellate Court has not passed
any decision thereon, and that (4) a
further extension ought to have been
once more granted but it was not
done so.

The Court confirm the
Decree of the Cal. with cost.
a. Spl. Appt

1794

M. M. M.

MEMORANDUM OF COSTS incurred in Special Appeal No. 585
of 1864. against the decision of the *Acting Collector* of the
District of *Tanna* — and disposed of on the *14th October 1864*
by *confirming the same with costs.*

BY THE APPELLANT—

In the District.

In the *Mamledars Court (including Fee)* 2 11 8
In the *Collector's Court* 2 10 " 5 5 8

In this Court.

Stamp for Memorandum of Special Appeal 1 " "
Stamps for copies of Decree and Judgment 1 8 "
Stamp for Vukeelutnama 2 " "
Batta for Process and Postage 4 " "
Sectioner's Fee " 10 8
Vukeel's Fee " 7 8 6 10 4

Rupees.... 12 " "

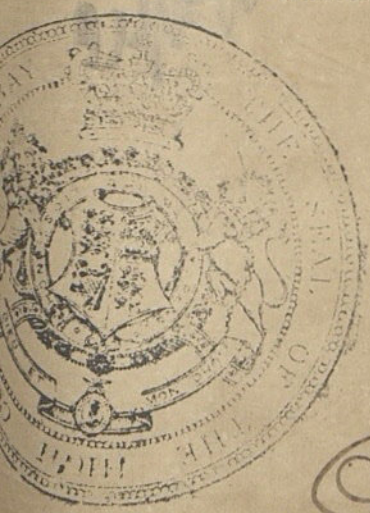
BY THE RESPONDENT.

In the District.

In the *Mamledars Court* 1 7 8
In the *Collector's Court* " " "
In this Court.

Stamp for Vukeelutnama " " "
Vukeel's Fee " " "

Rupees.... 1 7 8



For Deuler
For Acting Registrar
The 14th day of October 1864 -